



\$~36 (2021 Cause List)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8901/2020 & CM APPLs. 28675-77/2020

KUBER PLANTERS LIMITED Petitioner

Through: Mr. Asim Naeem, Advocate.

versus

SEBI Respondent

Through: Ms. Pinki Anand, Senior
Advocate with Mr. Ashish
Aggarwal, Advocate.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

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16.11.2021

The proceedings in the matter have been conducted through hybrid mode [physical and virtual hearing].

List on 18.01.2022.

PRATEEK JALAN, J

NOVEMBER 16, 2021

'vp'/'